

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 474/1996

New Delhi this the 4th day of March, 1996.

HON'BLE SHRI JUSTICE P. K. SHYAMSUNDAR, ACT. CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Shri Manoj Kalhan,
R/O 4/40, Lodhi Colony,
New Delhi.

... Applicant

(By Shri U. S. Bisht, Advocate)

-Versus-

1. The Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi-110011.

2. Estate Officer,
Directorate of Estate,
Nirman Bhawan,
New Delhi-110011.

3. Commandant,
Central Ordnance Depot,
Delhi Cantt-110010.

... Respondents

O R D E R (ORAL)

Shri Justice P. K. Shyamsundar —

We have heard the learned counsel for the applicant. The case pertains to eviction of ^{of} ~~of~~ Government quarters presently in the occupation of the applicant. It is not denied that the applicant is not entitled to occupy the house which was allotted to his father who is no more. Thereafter, the said premises was in occupation of his mother who was also a Government servant and who ~~has~~ ^{is} also since deceased. There is no way under which the applicant can claim any right to continue in the premises. There was an inquiry under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 by the Estate Officer. We have been told that consequently the Estate Officer passed final orders

(9)

directing to evict the quarters, Annexure A-2.

The applicant cannot even contend that he is being dispossessed without taking recourse to law.

Otherwise we find he has no right to continue in the said premises.

Objection

2. We see no reason to interfere with the order of the Estate Officer (Annexure A-2). This application, therefore, fails and is dismissed.

However, the learned counsel ^{urges} maintains that his client be given some time to vacate the quarters.

Acceding to his prayer, we grant three months' time to the applicant to quit and deliver ~~the~~ vacant possession of the said quarters to the respondents.

3. A copy of this order be sent to the respondents along with a copy of the application, Dasti.

Signature

(K. Muthukumar)
Member (A)

Signature

(P. K. Shyamsundar)
Acting Chairman

/as/